Annexure-5
Name of the corporate debtor: M/s. Everon Castigs P Ltd (in Liquidation); Date of commencement of liquidation: 21.12.2018; List of stakeholders as on: 05.03.2019
List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount of | | Amount of | Remarks, |
|-----|--|---------------------------|------------------------|---------------------------|-------------------------|---------------------------|---------------------------------------|------------------------------------|-----------|--|---------------------|--|-------------------|------------------------------------|----------|
| No. | _ | | Identificati on No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | covered by lien or attachmen | attachmen | % share in total amount of claims admitted | contingent claim | any mutual dues, that may be set off | claim rejected | claim under verificatio n | if any |
| | | | | | | | | | (Yes/No) | aummteu | | | | | |
| 1 | the Assistant Commissi oner of Central Excise & | Central Governme nt | | 17-01-2019 | 2,38,95,195 | 2,36,03,661 | Indirect Tax | 0 | NA | 62.95% | - | - | 2,91,534 | - | Nil |
| 2 | | State Governme nt | | 20-02-2019 | 1,37,31,192 | 1,37,31,192 | Indirect Tax | 0 | NA | 36.62% | - | - | - | - | Nil |
| 3 | Employee s Provident Fund Organisati on | Governme nt | | 17-01-2019 | 1,62,888 3,77,89,275 | 1,62,888 3,74,97,741 | Provident Fund Contributi on | 0 | NA | 0.43% | - | - | 2,91,534 | - | Nil |